

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 560 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Yomge Ado,
District & Sessions Judge, Tezu, Lohit District,
Arunachal Pradesh.

Dated Guwahati, 23rd January, 2020.

Sub:- Casual Leave.

Ref:- Letter No. D&SC/TEZU-L/2019 Dated 7th January 2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 13.01.2020 along with station leave permission, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

562
Memo NO.HC.VII-21/2008/561-1A, dated 23.1.2020

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

23/1/2020
JT. REGISTRAR (VIGILANCE)

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